

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w. e. f. 03.10.2017

DIVISION BENCHES

1.	<p align="center"><b>Hon'ble The Acting Chief Justice &amp; Hon'ble Mr. Justice Amitav K. Gupta (Monday to Wednesday)</b></p> <p align="center"><b>(Thursday)</b></p> <p align="center"><b>(Friday)</b></p>	<p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(1<sup>st</sup> half)</b></p>	<p>LPA (2010 onwards): - <b>Orders, Admission &amp; Hearing.</b> WPT, T.A., Tax matters, Commercial Appellate Division, Writs relating to Vires &amp; Validity of Acts, Company Appeal, A.C.(D.B.), Cases related to Judicial Officers, CMP, Cont.(Cvl.), Cont.(Appl.):- <b>Orders, Admission &amp; Hearing.</b> WP(PIL) 2017 :- <b>Orders.</b></p> <p><b>All the above matters:- Hearing.</b></p> <p>LPA (2010 onwards): - <b>Orders, Adm. &amp; Hearing.</b> WP(PIL) 2017 :- <b>Orders.</b> WPT, T.A., Tax matters, Commercial Appellate Division, Writs relating to Vires &amp; Validity of Acts, Company Appeal, A.C.(D.B.), Cases related to Judicial Officers, CMP, Cont.(Cvl.), Cont.(Appl.):- <b>Orders, Admission, Hearing &amp; Assigned matters.</b> any matter not assigned before any Hon'ble Division Bench.</p>
2.	<p align="center"><b>Hon'ble Mr. Justice H. C. Mishra &amp; Hon'ble Mr. Justice Ananda Sen (Monday to Wednesday)</b></p> <p align="center"><b>(Thursday)</b></p> <p align="center"><b>(Friday)</b></p>	<p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(1<sup>st</sup> half)</b></p>	<p>Cr. Appeal (D.B.), Acq. Appeal (D.B.):- <b>Orders, (including u/s 389 Cr. P.C), Admission &amp; Hearing.</b> Cr. Appeal (D.B.):- <b>Hearing (on Bail).</b> Cr. Appeal (D.B.) custody matters:- <b>Hearing.</b> Cr. Appeal (D.B.) custody matters:- <b>Hearing.</b> Cr. Appeal (D.B.):- <b>Hearing (on Bail).</b> Cr. Appeal (D.B.), Acq. Appeal (D.B.). Cr. Appeal (D.B.), Acq. Appeal (D.B.):- <b>Orders, (including u/s 389 Cr. P.C), Admission &amp; Hearing.</b> Cr. Appl (D.B.):- <b>Hearing (on Bail).</b> Cr. Appl (D.B.) custody matters:- <b>Hearing &amp; Assigned matters.</b></p>
3	<p align="center"><b>Hon'ble Mr. Justice Aparesh Kumar Singh &amp; Hon'ble Mr. Justice B.B. Mangalmurti (Monday to Wednesday)</b></p>	<p align="center"><b>(Whole Day)</b></p>	<p>LPA (up to 2009) &amp; F.A.: - <b>Orders, Admission.</b> WP-PIL(up to 2016) :- <b>Orders.</b> Company Appeal, W.P.(Cr), Cr. M. P., W.P.(Habeas Corpus), Cont.(Cr.), Cr. Rev. :- <b>Orders, Admission &amp; Hearing.</b> CAT matters:- <b>Orders, Admission, Hearing.</b> LPA (up to 2009), F.A:- <b>Hearing &amp; Assigned matters.</b></p>

**SINGLE BENCHES**

1	<b>Hon'ble The Acting Chief Justice (Friday)</b>	<b>(2<sup>nd</sup> half)</b>	<b>Cont. (Cvl.), C.M.P:- Orders, Admission, Tied-up, Assigned matters &amp; any matter not assigned before any Hon'ble Bench.</b>
2	<b>Hon'ble Mr. Justice H.C. Mishra (Friday)</b>	<b>(2<sup>nd</sup> half)</b>	<b>M.A. &amp; A.C.(SB).: - Orders, Admission &amp; Hearing Tied-up &amp; Assigned matters.</b>
3	<b>Hon'ble Mr. Justice Aparesh Kumar Singh (Thursday &amp; Friday)</b>	<b>(Whole day)</b>	<b>F.A.:- Orders, Admission &amp; Hearing</b> Arbitration matters, Company Petitions, Company Appeals (SJ), Title Suits (arising out of Company matters), Testamentary Suits, Probate Cases and Original Criminal Miscellaneous cases (Arising out of Company matters):- <b>Orders, Admission &amp; Hearing.</b> All matters related to Fodder Scam:- <b>Orders, Adm. &amp; Hearing as well as Tied-up &amp; Assigned matters.</b>
4	<b>Hon'ble Mr. Justice S. Chandrashekhar (Monday to Friday) (Monday to Wednesday)  (Thursday)  (Friday)</b>	<b>(1<sup>st</sup> half)</b> <b>(2<sup>nd</sup> half)</b> <b>(2<sup>nd</sup> half)</b> <b>(2<sup>nd</sup> half)</b>	<b>WPC grouping (arising out of Suit matters):- Fresh Filing, Orders &amp; Admission.</b> <b>WPS grouping (Dismissal, Punishment, Retiral Benefit cum Pension, Suspension &amp; Compassionate Appointment):- Fresh Filing, Order &amp; Admission.</b> <b>WPS grouping (Dismissal, Punishment, Retiral Benefit cum Pension, Suspension &amp; Compassionate Appointment):- Hearing.</b> <b>WPC grouping, Electricity matters:- Fresh Filing, Order, Adm. as well as Tied-up &amp; Assigned matters.</b>
5	<b>Hon'ble Mr. Justice Amitav K. Gupta (Friday)</b>	<b>(2<sup>nd</sup> half)</b>	<b>C.R., Tr. Pet.(Cv.), S.C.L.P: - Orders, Admission &amp; Hearing as well as Tied up and Assigned matters.</b>
6	<b>Hon'ble Mr. Justice Pramath Patnaik (Monday to Wednesday) (Thursday)  (Friday)</b>	<b>(Whole day)</b> <b>(Whole day)</b> <b>(Whole day)</b>	<b>WPS(up to 2009):- Orders &amp; Admission.</b> <b>WPS(up to 2009):- Hearing.</b> <b>WPS(up to 2009), Cont (Cvl):- Orders &amp; Adm. as well as Tied-up &amp; Assigned matters.</b>
7	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Wednesday)  (Thursday)  (Friday)</b>	<b>(Whole day)</b> <b>(Whole day)</b> <b>(Whole day)</b>	<b>Cr. Rev.&amp; Cr. M. P.:- Fresh Filing, Orders &amp; Adm. (2013 onwards)</b> <b>Tr. Pet.(Cr.), :- Fresh Filing, Orders, Admission &amp; Stay matters.</b> <b>Cr. M. P. &amp; Cr. Rev.(2005 onwards) :- Hearing</b> <b>P. C. Act:- Hearing.</b> <b>Criminal Writ matters:- Fresh Filing, Orders, Admissions, Hearing &amp; Stay matters.</b> <b>P. C. Act except B.A.:- Orders, Admission, Stay matters as well as Tied up &amp; Assigned matters.</b>

8	<b>Hon'ble Mr. Justice Ratnaker Bhengra</b> (Monday to Thursday) (Friday)	(Whole day) (Whole day)	Cr. Appeal (S.J):- Old Hearing. Cr. Appeal (S.J):- Old Hearing as well as Tied up & Assigned matters.
9	<b>Hon'ble Mr. Justice Ananda Sen</b> (Friday)	(2 <sup>nd</sup> half)	WPS:- Hearing as well as Tied-up & Assigned matters.
10	<b>Hon'ble Mr. Justice Anant Bijay Singh</b> (Monday to Wednesday) (Thursday)  (Friday)	(Whole day) (Whole day)  (Whole day)	A.B.A. (Interim Orders), Cr. Appeal (S.J), Acq. Appeal (SJ), S.A. :- <b>Orders, Adm.</b> Cr. Appl (S.J), Acq. Appl (SJ), S.A.:- <b>Hearing.</b> All Election petition:- <b>Orders, Adm. &amp; Hearing</b>  A.B.A. (Interim Orders), Cr. Appeal (S.J), Acq. Appeal (SJ), S.A. :- <b>Orders, Admission as well as Tied-up &amp; Assigned matters.</b>
11	<b>Hon'ble Mr. Justice Dr. S. N. Pathak</b> (Monday to Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	WPS:- <b>Fresh Filing, Orders, Admission(2010 onwards).</b> WPS :- <b>Hearing.</b> WPS, Cont.(CvI):- <b>Fresh Filing, Orders &amp; Admission(2010 onwards) as well as Tied- up &amp; Assigned matters.</b>
12	<b>Hon'ble Mr. Justice Rajesh Shankar</b> (Monday & Tuesday) (Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day) (Whole day)	WPC & WPL:- <b>Fresh filing (except WPC arising out of Suit matters).</b> WPC & WPL:- <b>Orders &amp; Admission (except WPC arising out of Suit matters).</b> WPC & WPL:- <b>Hearing</b> WPC & WPL:- <b>Orders, Admission as well as Tied up and Assigned matters (except WPC arising out of Suit matters)..</b>
13	<b>Hon'ble Mr. Justice B.B. Mangalmurti</b> (Thursday & Friday)	(Whole day)	Cr. M.P. & Cr. Rev. (upto 2012): <b>Orders &amp; Adm..</b> Cr. M. P. & Cr. Rev. .(up to 2004):- <b>Hearing.</b> Cr. Appeal (S.J)(up to 2009):- <b>Hearing as well as Tied up &amp; Assigned matters.</b>
14	<b>Hon'ble Mr. Justice Anil Kumar Choudhary</b> (Monday to Friday)	(1 <sup>st</sup> half) (2 <sup>nd</sup> half)	B.A. matters:- <b>Orders &amp; Admission.</b> A.B.A.:- <b>Orders &amp; Admission.</b> <b>Tied up &amp; Assigned matters (Friday 2<sup>nd</sup> half.)</b>

**NOTE: - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.**

2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

4. ALL MOTIONS WITH REGARD TO B. A. & A. B .A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY.**